imposed by Government on the export of nylon tyres to the U.A.R.:

- (b) if so, the reasons therefor; and
- (c) whether there is any possibility of lifting the ban with a view to enable the tyre manufactures to compete in the U.A.R. market with others?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE): (a) to (c). No, Sir; the export of nylon tyres to the U.A.R. is not banned, as such. In July, 1970 the two Governments had mutually agreed to a list of items allowed to be traded between the two countries through the "Special Trade Arrangements", and Nylon tpres do not appear in the mutually agreed list. However, there is no ban to their export outside these arrangements under normal commercial considerations.

Revival of Sick Jute Units

400. SHRI MAYAVAN : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state:

- (a) the steps taken by Government to overcome short fall in the production of jute, the restricted production capacity, the labour unrest and high prices; and
- (b) the measures taken for the revival of about a dozen sick units which had been down, closed leaving 22,000 workers unemployed?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE): (a) A statement is attached.

(b) Of the 12 closed jute mills, 3 have since re-opened and started working. Efforts are now being made to re-open 2 others. The remaining 7 mills have old and obsolete machinery and are unable to work economically. The possibility of reviving these units is remote; however, all possible measures are being taken to see whether they can be re-opened.

Statement

(1) Jute Production: The Special Package Programme on Jute is being extended from

- 36,000 hectares to 90,000 hectares in 1971-72. Complete saturation with all developmental inputs has been aimed at in the areas selected for the programme. Similar arrangements are being made also for Mesta. The area under aerial spraying of urea, subsidised distribution of improved seeds, foliar spraying have also been extended. A new scheme for ground spraying of urea has also been undertaken. The crop in 1971-72 is expected to be good.
- (2) Restricted production capacity: In order to increase production capacity, mills are being encouraged to instal additional spinning and preparatory machinery. Mills have also agreed to work extra shifts and also to work on Sundays.
- (3) Labour unrest: Following the strike in rute industry in December, 1970, settlement was reached on outstanding issues.
- (4) High Prices: With the anticipated increase in production of jute and jute goods prices are expected to come down. A number of steps including imposition of margin and ceiling restrictions and periodical closure of hedge market were taken by the East India Jute and Hessian Exchange in the forward and futures markets for jute goods with a view to curbing speculative pressures.

Export of Indian Handloom

- 401. SHRI KRISHNA HALDER: Will the Minister FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state:
- (a) whether there was any improvement in the Indian Handloom export between 1967-68 to 1969-70:
 - (b) if so, the details thereof; and
- (c) whether there will be any slump in the current year's export?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE): (a) Yes, Sir,

(b) The figures of exports were as follows :---

Year		Handloom export
		(in '000' Rs.)
1967-68	-	116992
1968-69	-	157704
1969-70	-	301306

(c) There was a slump in export of handloom goods in 1970-71 due to fall in the export of silk goods and certain other reasons. Intensive efforts are being made to maintain and increase exports and it is hoped that the fall in exports will be arrested in 1971-72.

Dependents of Former Rulers

- 402. SHRI SAT PAL KAPUR: Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state:
- (a) the number of Dependents of the former Rulers of Patiala, Gwalior, Baroda, Bikaner and Hyderabad at present; and
- (b) the maximum and minimum amount being paid to each of them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K. C. PANT): (a) and (b). Government have no information about the number of dependents of the Rulers and the amounts being paid to each of them by the Rulers themselves.

Permission to file Private Cases against Former Rulers

- 403. SHRI SAT PAL KAPUR: Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state:
- (a) the number of applications received from private individuals seeking permission to file cases against the former Rulers of Indian States during the period from 1967 to 1970:
- (b) the charges against the former Rulers contained in those applications; and
 - (c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K. C. PANT): (a) 243.

- (b) The applications for pemission to sue the former Rulers might be grouped mainly under four heads;
 - (i) for instituting criminal proceedings;
 - (ii) for recovery of certain dues and other matters of civil dispute;
 - (iii) for claim of share in property;

- (iv) for claims of maintenance allowance.
- (c) Of these 243 applications, permission has been granted in respect of 171 cases. In 33 cases where the claims appeared to be frivolous or vexatious permission has been refused. 36 cases have been settled by the parties themselves. 3 cases are pending final decision.

ICS and IAS Officers working in Public Undertakings

- 404. SHRI SAT PAL KAPUR: Will the PRIME MINISTER (PRADHAN MANTRI) be pleased to state:
- (a) the number of the Indian Civil Service and Indian Administrative Service Officers working in each of the Public Undertakings at present;
- (b) since when they are working in their respective posts;
- (c) the number of complaints of corruption that have been received against those officers during the last three years; and
- (d) the action taken against each of them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (GRIH MANTRALAYA AUR KARMIK VIBHAG MEN RAJYA MANTRI) (SHRI RAM NIWAS MIRDHA): (a) and (b). There are at present 47, ICS/IAS Officers working in Public Sector Undertakings under the control of Central Government. Of them, one officer holds his post for nearly seven years, one between 5-6 years and another hetween 4-5 years. The remaining are in the Public Sector Undertakings for less than 4 years.

(c) and (d). One complaint of corruption which has come to the notice of Department of Personnel is under investigation by the CBI. Information of complaints directly received by the Ministries is being collected.

Farms of Former Rulers

- 405. SHRI SAT PAL KAPUR: Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state:
- (a) the acreage of farm with each of the former Rulers of Indian States at present;